

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 259 OF 2017 &
IA NO. 1005, 1006, 1038 OF 2018**

Dated: 23rd August, 2018

In the matter of :

M/s Gama Infraprop Pvt. Ltd.

... Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr.

... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **05-09-2018**.

Court Master / PPS

tpd/vg